

BEFORE THE ADJUDICATING AUTHORITY
NATIONAL COMPANY LAW TRIBUNAL
AHMEDABAD BENCH
COURT 1

CP(IB) 163 of 2020

Coram: MADAN BHALCHANDRA GOSAVI, MEMBER (JUDICIAL)
VIRENDRA KUMAR GUPTA, MEMBER (TECHNICAL)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING BEFORE THE AHMEDABAD BENCH OF THE
NATIONAL COMPANY LAW TRIBUNAL ON 09.03.2021

Name of the Company:

Parthdye Chem Pvt Ltd
V/s
Clinch Silicones Pvt Ltd

Section:

9 of the Insolvency and Bankruptcy Code, 2016

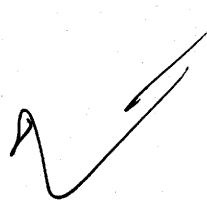
ORDER

Learned Counsel Ms. Richa Goyal appeared for the Operational Creditor.

Learned Counsel Mr. Vishal Raval appeared for the Corporate Debtor.

Matter to appear for further consideration on 12.04.2021


(VIRENDRA KUMAR GUPTA)
MEMBER (TECHNICAL)


(MADAN B. GOSAVI)
MEMBER (JUDICIAL)

Dated this the 9th day of March, 2021

sen